

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.231- IA/223(AHM)2024  
in  
**C.P. (IB)/6(AHM)2024**

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Bhaumik Pankaj Shah  
Vs  
Bank Of Maharashtra & Ors.

.....Applicant

.....Respondents

**Order delivered on: 01/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the RP : None  
RP in person : Mr. Nitin Parikh, Adv.  
For Bank of Maharashtra : Mr. Raju Kothari, Adv.  
For Personal Guarantor : Mr. Ujas Patel, Adv. for Mr. Aditya Pandya, Adv.

**ORDER**

**IA/223(AHM)2024**

None present for the applicant.

In the interest of justice, matter stands adjourned to 16.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**